

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/217/2017
NAME OF THE PETITIONER(S) : A P MANAGEMENT CONSULTANTS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	G. P. R. S. ELUM	PCG (2017) Petitioner	CP/217/2018
2.	B. Sanath Babu for. Roc, Porady	Representing Counsel for Roc, Porady	B. Sanath Babu

ORDER

Counsel for the applicant present. Representative of ROC present. Heard. Order is reserved.

-sdr-

(S VIJAYARAGHAVAN)
Member (Technical)

-sdr-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc